

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1065
ANSWERED ON:11.12.2013
CRUNCH OF IAS AND IPS OFFICERS
Khairi Shri Chandrakant Bhaurao; Vasava Shri Mansukhbhai D.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether due to posting of IAS and IPS officers on deputation in different Public Sector Undertakings (PSUs), the States are facing crunch of IAS and IPS officers;
- (b) if so, the name-wise and cadre-wise details of such officers who are on deputation for more than three to five years;
- (c) whether due to the posting of the said IAS and IPS lobby in the PSUs, the country is deprived of the services and contribution of the experts in the workfield of PSUs; and
- (d) if so, the steps taken by the Government to only appoint the persons having expertise in the working of the PSUs?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a): No Sir, there are too few IAS/IPS officers on deputation to Central PSUs to cause a crunch of IAS/IPS officers in the States.
- (b): A list of IAS and IPS officers on deputation to different Central Public Sector Undertakings for more than three to five years, as available in e-database of this Department, is at ANNEXURE-I. At present there are only 16 IAS/IPS officers who are currently serving in CPSUs on deputation basis (including as Chief Vigilance Officers) for more than three years.
- (c) & (d): In view of (a) above, the question does not arise. Moreover, as per existing instructions in force, the Board level posts in different Central Public Sector Undertakings (CPSUs) are generally filled only on immediate absorption basis by following the Public Enterprise Selection Board (PESB) procedure. The Government officers (including officers of All India Service and various Central Services) are also eligible for consideration but on immediate absorption basis only. Besides, the Selection procedure has weightage in favour of the internal candidates of the concerned CPSU. Thus it is ensured that only persons with requisite expertise are selected for appointment in CPSUs. Further, the officers of All India Services are appointed as Chief Vigilance Officers (CVOs) in CPSUs on deputation basis in accordance with the existing policy of the Government.